

(b) As informed by Department of Consumer Affairs, there is no such proposal to shape out special tribunal to resolve disputes regarding medical sector. At present, various Consumer Fora set up under Consumer Protection Act are handling such medical disputes.

Ambulance provided under NRHM

553. SHRI G.N. RATANPURI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of ordinary ambulances provided under NRHM during the last three years, State-wise and year-wise; and

(b) the number of critical care ambulances provided under NRHM during the last three years, State-wise and year wise?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD) : (a) Public health is a State subject. Under the National Rural Health Mission (NRHM) support is being provided to states for operating patient transport ambulances including emergency response ambulances based on the requirements posed by the states in their Programme Implementation Plans. The State-wise number of ambulances provided under NRHM (excluding Advance Life Support ambulances) during the last three financial years is given in the Statement-I (*See below*).

(b) The State-wise number of Advanced Life Support (ALS) ambulances provided under NRHM during the last three financial years is given in the Statement-II.

Statement-I

(Number of Ambulances)

Sl. No.	State	2011-12	2012-13	2013-14
1	2	3	4	5
1.	Andaman and Nicobar Islands	0	0	0
2.	Andhra Pradesh	0	0	0
3.	Arunachal Pradesh	0	0	0
4.	Assam	0	300	0

1	2	3	4	5
5.	Bihar	100	0	391
6.	Chandigarh	0	0	4
7.	Chhattisgarh	136	300	0
8.	Dadra and Nagar Haveli	0	0	0
9.	Daman and Diu	0	0	0
10.	Delhi	120	0	100
11.	Goa	6	3	0
12.	Gujarat	50	0	0
13.	Haryana	0	50	0
14.	Himachal Pradesh	12	0	0
15.	Jammu and Kashmir	0	0	0
16.	Jharkhand	0	160	74
17.	Karnataka	0	200	100
18.	Kerala	0	283	0
19.	Lakshadweep	0	0	0
20.	Madhya Pradesh	50	0	0
21.	Maharashtra	150	150	300
22.	Manipur	5	0	0
23.	Meghalaya	14	50	0
24.	Mizoram	0	0	0
25.	Nagaland	0	10	0
26.	Odisha	0	0	0
27.	Puducherry	0	0	0
28.	Punjab	154	86	0

1	2	3	4	5
29.	Rajasthan	0	400	0
30.	Sikkim	0	0	0
31.	Tamil Nadu	0	0	0
32.	Tripura	0	0	0
33.	Uttar Pradesh	0	1972	0
34.	Uttarakhand	45	90	0
35.	West Bengal	0	0	0
TOTAL		842*	4054*	969*

* Does not include existing ambulances for which support is provided only for operational cost and advanced Life Support ambulances.

Statement-II

Number of Ambulances (Advanced Life Support)

Sl. No.	State	2011-12	2012-13	2013-14
1.	Chandigarh	0	0	3
2.	Goa	0	3	0
3.	Jharkhand	0	40	0
4.	Kerala	0	20	0
5.	Maharashtra	0	50	90
TOTAL		0	113	93

Sex determination tests for female foeticide

554. SHRI RAJKUMAR DHOOT : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that many clinics in Maharashtra and across the country have recently been found indulging in sex determination tests for female foeticide;

(b) if so, the details thereof, State and Union Territory-wise; and